

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL**

**ORDER:**

In continuation of this office order bearing endorsement No. 8924-46 dated 01.09.2021, it is ordered that Dr. Gagandeep Kaur Singh, Principal Judge, Family Court, Kaithal, will start holding sittings of Camp Court at Guhla with effect from 23.09.2021.

A copy of this order be uploaded on the website of this office for general information to the Advocates as well as litigants.

All concerned be informed accordingly.

Dated: 03.09.2021.

*sd/*  
(Naresh Katyal)  
District and Sessions Judge,  
Kaithal.

Endorsement No. 9124-9147 Dated 03.9.2021

Copy forwarded to the following:-

1. The Registrar General, Punjab and Haryana High Court at Chandigarh, for information please.
2. All the Judicial Officers posted in this Sessions Division.
3. The Superintendent of Police, Kaithal.
4. The Superintendent, District Jail, Kaithal.
5. The District Attorney, Kaithal.
6. The Presidents, District Bar Association, Kaithal and Bar Association, Guhla.
7. Superintendent Grade-II, Judicial Branch of this office.
- 8* System Officer/System Assistants of this Sessions Division,  
for information and necessary action.

*Naresh Katyal*  
*3.9.2021*  
(Naresh Katyal)  
District and Sessions Judge,  
Kaithal/03.09.2021.  
Unique I.D. No. HR-0057

*Samuel SJS*